

O.A. 97/2000.

3.2.2000.

Hon'ble Mr. Justice Neelam Sanjeev Reddy, V.C.  
Hon'ble Mr. S. Biswas, A.M.

Sri C.P. Gupta for the applicant.

Heard counsel for the applicant. The applicant, a Gangman in the Railways has questioned his removal from service in this application. Learned counsel for the applicant submits that the appeal of the applicant against the order of removal passed by Disciplinary Authority is pending before respondent No.2 for the last about seven months and not yet disposed of.

In view of the above submissions, the O.A. itself is disposed at admission stage directing the respondent No.2 to dispose of the appeal of the applicant within thirty days from the date of receipt of this order.

The office is directed to send the copy of this order to respondent No.2 at an early date.

S. Biswas  
A.M.

V.C.

Nafees.

2000-2002 का अन्तर्वर्ष  
कानूनी विभाग  
दूसरी बुल्ली  
प्राप्ति करने का  
8/1/2000